

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-124
IB-1712(ND)/2019

IN THE MATTER OF:

M/s Power2SME Power Ltd.

Vs.

Kagaz print-N-pack india Pvt.Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 04.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD : Mr. Shivee Pandey counsel for Respondent

For the Intervener :

ORDER

Counsels for both the sides are present. Reply has been filed. The counsel for the Corporate Debtor is permitted to file rejoinder within 2 weeks, if any, matter is posted for making final submissions.

List the matter on 19th January, 2021.

- Sd -
(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

Sd -
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)